

**CENTRAL ELECTRICITY REGULATORY COMMISSION**

**NEW DELHI**

**Petition No. 164/MP/2011**

**Coram**

- 1. Dr. Pramod Deo, Chairperson**
- 2. Shri S.Jayaraman, Member**
- 3. Shri V.S.Verma, Member**
- 4. Shri M.Deena Dayalan, Member**

**DATE OF HEARING: 4.8.2011**

**DATE OF ORDER: 19.8.2011**

**In the matter of**

Implementation of Wide Area Measurement Systems (WAMS) projects in Western Region-approval of slight modification in the project implementation mechanism.

**And in the matter of**

Western Regional Load Despatch Centre, Mumbai. .... **Petitioner**

**Vs**

1. Western Regional Power Committee, Mumbai
  2. Power Grid Corporation of India Ltd., New Delhi
- ....Respondents**

**Following were present:**

1. Shri Sunil Kumar, PGCIL
2. Shri C.A.Bhat, WRLDC, POSOCO
3. Shri Satyanarayan, WRLDC
4. Shri S.R.Narasimhan, NLDC, POSOCO

**ORDER**

This application has been filed by Western Regional Load Despatch Centre, Power System Operation Corporation Ltd. (POSOCO), for approval of slight change in the project implementation mechanism indicated and allow to install PMUs, PDCs and associated standard PMU/PDC software (already approved amount of ₹ 10.97 crore) so that the



western Region Power System can be benefited from the WAMS project.

2. Subsequent to the hearing of the matter on 4.8.2011, the petitioner by its letter dated 5.8.2011 has sought the permission of the Commission to withdraw the petition and file an appropriate application in this regard in due course.

3. The prayer of the petitioner is accepted. Accordingly, Petition No. 164/MP/2011 is disposed of as withdrawn.

Sd/-	sd/-	sd/-	sd/-
<b>(M.DEENA DAYALAN)</b> <b>MEMBER</b>	<b>(V.S.VERMA)</b> <b>MEMBER</b>	<b>(S.JAYARAMAN)</b> <b>MEMBER</b>	<b>(Dr. PRAMOD DEO)</b> <b>CHAIRPERSON</b>